

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:214
ANSWERED ON:23.02.2010
AGRICULTURAL SUBSIDY
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government provides subsidies under its various schemes;
- (b) if so, the details of such subsidies provided, scheme-wise;
- (c) the amount allocated for the purpose under such schemes during the last three years and the current year, State-wise;
- (d) whether the Government has made any assessment regarding grant of subsidy to the farmers on the basis of the size of their land holdings; and
- (e) if so, the details and outcome of the assessment?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Yes, Madam.
- (b): Subsidy is provided under various components of most of the Centrally Sponsored Schemes implemented by the Department. However, funds are released by the Department to the State Government as grants in aid. State Governments disburse funds as subsidy to beneficiaries. Details of subsidy element of various schemes are available on the website of the Department of Agriculture & Cooperation—www.agricoop.nic.in.
- (c): A statement indicating the state-wise allocation made under the Centrally Sponsored Scheme(s) being implemented by the Department is enclosed at Annexure-1.
- (d): No, madam.
- (e): Does not arise. However, preference is given to small & marginal farmers in most schemes of the Department.